NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/174/2016

NAME OF THE PETITIONER(S)

: MARG LTD + 1

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd + 7

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. INDUMATHI RAVI

Shana Malis Asif Basha Sameer Pardit

RAJENDRAN RAGHAVAN RUBINIK.

M/s SHIVAXUMAR & SURFAM (SAMYUKINA)

Vijaya Prashantu. J. ? R. Showkaranarayanan

Counsel for 87h Respondent Select

Counsel for R2 and Larafllalis

Coursel for 7 th Resp

Counted for RI in (1)

Coursel for pehilioner.

ORDER

Counsel for the applicant in CA1/2015 present and filed an affidavit showing proof of service of notice to R7 & R9 in the CA. Counsels for the other respondents are present. Respondent/petitioner in the CA undertakes to inform the counsel for R7 & R9 in the CA regarding the next date of hearing. The matter is posted for final hearing in the CA. Put up on 28.02.2017 at 10.30

<u>**A.M.**</u>

(Ch. Md. Sharief Tariq)

(K.Anantha Padmanabha Swamy) Member (Judicial)